

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 15288/2014

SBI LIFE INSURANCE CO. LTD

Petitioner(s)

VERSUS

VIRENDRA PAL KAPOOR AND ORS

Respondent(s)

WITH

SLP(C) No. 3177/2015

(With Office Report)

Date : 17/03/2015 This petition was called on for hearing today.

For Petitioner(s) Ms.Atishree Sood,adv.
 Ms. B. Vijayalakshmi Menon,Adv.
 Mr.Priyanka Das,adv.
 Mr. Sanjay Kapur,Adv.
 Ms.Vijay Lakshmi,adv.
 Mr. Parmanand Gaur,Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad,Adv.
 Mr. Parmanand Gaur,Adv.
 Mr. Sanjay Kapur,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.15288/2014

Ld.counsel for the respondent No.3 has stated that she does not need to file the counter affidavit. This is taken on record. The other respondents shall be at liberty to file the counter affidavit within a period of four weeks, whereafter no further extension shall be provided.

SLP(C) No.3177/2015

File not received. List again on 07.07.2015.

(M K HANJURA)
Registrar